

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-24/1989/1127/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Soneka Bora,
Special Judge, CBI, Addl. Court No. 1
Assam, Chandmari, Guwahati.

Dated Guwahati the 1st March 2019.

Sub: **Casual leave and Station Leave permission .**

Ref:- Your letter No. SPL/CBI-I/ESSTT/IV/21-2012/210/E dtd. 01.03.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 06.03.2019, has been granted/rejected.

The Special Judge, CBI, Assam, Addl. Court No.2, Chandmari, Guwahati and in his absence, Special Judge, CBI, Assam, Addl. Court No 3, Chandmari, Guwahati shall remain in charge of your Office and Court in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

1130
Memo NO.HC.VII-24/89/1128-A, dated 01'03'19

Copy to:

1. The Special Judge, CBI, Assam, Addl. CBI Court No.2, Guwahati.
2. The Special Judge, CBI, Assam, Addl. CBI Court No.3, Guwahati.
- ✓ 3. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Wd 01/03/19
Kdas